

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No.122 of 2016 in DFR No. 112 of 2016

Dated: 4th March, 2016

In the matter of:-

BSES Rajdhani Power Ltd. & Anr.

.... Appellant (s)

Versus

Delhi Electricity Regulatory Commission & Anr.

.... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on

09.03.2016.

COURT MASTER